

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 308 OF 2013

Dated : 8th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission.... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary
Mr. A. Bhatnagar (Rep.)
Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri for R.1

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **01.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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